

FORM A**Public Announcement**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S.SRI YADADRI LIFE SCIENCES PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of Corporate Debtor	M/s.Sri Yadadri Life Sciences Private Limited
2.	Date of Incorporation Of Corporate Debtor	22/03/2006
3.	Authority Under Which Corporate Debtor Is Incorporated / Registered	Register of Companies-Hyderabad
4.	Corporate Identity No./Limited Liability Identification No.of corporate debtor	U24239TG2006PTC049566
5.	Address of the Registered Officeand Principal Office (if any) of Corporate Debtor	5-530, 3 rd Floor, Penthouse, Deepthisrinagar Colony Madinaguda, Sherlingampally, Hyderabad Telangana 500050, India
6.	Insolvency commencement date in respect of Corporate Debtor	06-01-2020
7.	Estimated date of closure of insolvency resolution process	03-07-2020 (i.e 180 days from 06-01-2020)
8.	Name and registration number of the insolvency professional acting as interim resolution professional (IRP)	Mr. Madhusudhan Rao Gonugunta IBBI Regd. No:IBBI/IPA-001/IP-P00181/2017-18/10360
9.	Address and e-mail of the interim resolution professional, as registered with the Board	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar,Hyderabad,Telangana ,500038 Email id: madhucs1@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution Professional	7-1-285, Flat No. 103, Sri Sai Swapnasampada Apartments, Balkampet, Sanjeev Reddy Nagar,Hyderabad,Telangana ,500038 Email Id:yadadriip@gmail.com madhucs1@gmail.com
11.	Last date for submission of claims	21-01-2020
12.	Classes of creditors, if any, under clause(b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will be identified on verification of books of accounts
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable at present
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://www.ibbi.gov.in/home/downloads Physical Address:Not Applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s.Sri Yadadri Life Sciences Private Limited** on 06-01-2020.

The creditors of **M/s.Sri Yadadri Life Sciences Private Limited**, are hereby called upon to submit their claims with proof on or before 21-01-2020 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA- Not applicable at present

Submission of false or misleading proofs of claim shall attract penalties.

Date :08.01.2020

Place: Hyderabad

**Name and Signature of Interim
Resolution Professional:
Madhusudhan Rao Gonugunta**